CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indirenagar, BANGALORE - 560 038.

Miscellaneous Appln.No.346 of 95

Dated: 31 AUG 1995

in

APPLICATION NO. 715 of 1993.

APPLICANTS: S.Ravi,

V/S.

RESPONDENTS: Secretary, Central Board of Direct Taxes and another.,

Τo

1. Sri.B.R.Nagaraja Rao, Advocate, No. 97, N-Block, Kuvempunagar, Mysore-23.

2. Sri.M.S. Padmarajaiah, Senior Central Govt. Standing Counsel, High Court Bldg, Bangalore-1.

Subject:- Ferwarding copies of the Orders passed by the Central Administrative Tribunal, Bangalore-38.

Please find enclosed herewith a copy of the Order/ Stay Order/Interim Order, passed by this Tribunal in the above mentioned application(s) on 14-08-1995.

Issued on 31/8/95

DEPUTY REGISTRAR
JUDICIAL BRANCHES.

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19 JAS. AM Office Notes Orders of Tribunal ORDER ON M.A.NO.346 OF 1995 (PKS)VC/(TVR)M(A) laygust 14,1995. Heard the learned Standing Counsel on the Miscellaneous Application who sought for two months further extension As a final chance, time to comply with the order is extended by 2 MEMBER(A) VICE-CHAIRMAN. TRUE COPY Section Officer Central Administrative Tribunal Bangalore Bench Bangalore